

**PROCEEDINGS OF THE I ADDITIONAL DISTRICT AND SESSIONS
JUDGE: SRIKAKULAM**

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**Present : Sri B.Gautam Prasad,
I Addl. District Judge,
Srikakulam.**

Sub:	REVIEW MEETINGS – Family Court matters – District Judicial Officers monthly review meeting on 31.12.2016 at 3.00 P.M., in the District Court Premises, Srikakulam – Presided over by Hon'ble Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam District – Attendance of all the Judicial Officers in the District – Incharge arrangements – Orders – Issued – Regarding.
Ref:-	1. Hon'ble High Court's Letter ROC.No.4105/O.P.CELL/2016, dt.3.9.2016. 2. District Court's proceedings in Dis.No.6600, dated 28.12.2016.

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ORDER DATED 28-12-2016:

Pursuant to the references cited, all the Judicial Officers in the District are hereby permitted to attend the monthly review meeting with regard to Family Court matters on 31.12.2016 at 3.00 p.m., in the District Court Premises, Srikakulam presided over by Hon'ble Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam and the following In-charge arrangements are made. The Tahsildars (Mandal Executive Magistrates) and Special Judicial II Class Magistrates in the District shown in Col.No.III in the following table are requested to attend the urgent Criminal Matters, if any, during the absence of Judicial Magistrates concerned as mentioned in Col.No.II in their respective Courts on 31.12.2016 till they return to their headquarters and resume their duties.

Sl.No.	Designation of the Officer and Court	Officer placed In-charge
I	II	III
1.	Judicial Magistrate of I Class, Amadalavalasa.	Mandal Executive Magistrate (Tahsildar), Amadalavalasa.
2	Judicial Magistrate of I Class, Ichapuram.	Mandal Executive Magistrate (Tahsildar), Ichapuram.
3	Judicial Magistrate of I Class, Kotabommali.	Mandal Executive Magistrate (Tahsildar), Kotabommali.
4	Judicial Magistrate of I Class, Narasannapeta.	Mandal Executive Magistrate (Tahsildar), Narasannapeta.
5	Judicial Magistrate of I Class, Palasa.	Mandal Executive Magistrate (Tahsildar), Palasa.
6.	Judicial Magistrate of I Class, Pathapatnam.	Mandal Executive Magistrate (Tahsildar), Pathapatnam.

7	Judicial Magistrate of I Class, Palakonda.	Mandal Executive Magistrate (Tahsildar), Palakonda.
8	Judicial Magistrate of I Class, Kotturu.	Mandal Executive Magistrate (Tahsildar), Kotturu.
9	Judicial Magistrate of I Class, Rajam.	Special Judicial Magistrate of II Class, Rajam.
10	Judicial Magistrate of I Class, Sompeta.	Mandal Executive Magistrate (Tahsildar), Sompeta.
11	Addl. Judicial Magistrate of I Class, Sompeta.	Mandal Executive Magistrate (Tahsildar), Sompeta.
12	Judicial Magistrate of I Class, Tekkali.	Mandal Executive Magistrate (Tahsildar), Tekkali.
13	Judicial Magistrate of I Class, Srikakulam.	Special Judicial Magistrate of II Class (Excise), Srikakulam.
14.	Spl. Judicial Magistrate of I Class, Prohibition & Excise Court, Srikakulam	Special Judicial Magistrate of II Class (Excise), Srikakulam.
15.	Spl. Judicial Magistrate of I Class, Mobile Court, Srikakulam	Special Judicial Magistrate of II Class, Srikakulam.
16.	Principal Junior Civil Judge, Srikakulam.	Special Judicial Magistrate of II Class, Srikakulam.
17.	Judicial Magistrate of I Class, Ponduru.	Mandal Executive Magistrate (Tahsildar), Ponduru.


I ADDL. DISTRICT JUDGE,
SRIKAKULAM.

To

All the Judicial Magistrates of I Class in the District (including the Prl. Junior Civil Judge, Srikakulam).

Copies to:

The Principal District & Sessions Judge, Srikakulam for favour of information.

The II Additional District Judge, Fast Track Court, Srikakulam.

The Judge, Family Court-cum-III Additional District & Sessions Court,
Srikakulam.

The Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Additional
District and Sessions Court, Srikakulam.

The V Additional District Judge, Laximpeta, Vangara Mandal.

The VI Additional District & Sessions Judge, Sompeta.

The District Collector, Srikakulam with a request to issue necessary instructions to
the concerned Executive Magistrates in the District.

The Superintendent of Police, Srikakulam for information and for necessary
instructions to the S.H.Os in the District.

All the Mandal Executive Magistrates (Tahsildars) as mentioned above.

The Special Judicial Magistrate of II Class, Srikakulam and Rajam.

The Special Judicial Magistrate of II Class (Excise), Srikakulam.